



2026:AHC:54286

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 767 of 2026

Mangroo

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Raj Kumar Vaishya, Sachin Srivastava
Counsel for Respondent(s)	:	C.S.C., Pradeep Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to file fresh petition.
2. This prayer has not been opposed by learned Standing Counsel.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.
4. Office is directed to return the certified copy of the order impugned after retaining the photocopy of the same in the record.

(Prakash Padia,J.)

March 16, 2026

Sushma